

[22 July, 2002]

RAJYA SABHA

(b) No, Sir.

(c) The information is as under:—

S.No.	Name of Port	Name of company
1.	Mormugao Port	M/s Van Oord ACZ, Netherlands.
2.	Tuticorin Port	M/s Jan De Nul N.V., Belgium.
3.	Mumbai Port	M/s HAM Dredging & Marine Contractors, Netherlands.
4.	Chennai Port	M/s Jan De Nul N.V. Belgium.
5.	Visakhapatnam Port	M/s Dredging International N.V. Belgium
6.	Cochin Port	M/s Van Oord ACZ, Netherlands and M/S Dredging International N.V., Belgium (Joint Venture),

Setting-up of Inland Waterways Transport Development Council

551. SHRIK. RAMA MOHANA RAO: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government have set-up Inland Water Transport Development Council for the development of inland waterways, transport;

(b) if so, when the Council was set-up and the terms of reference of the Council;

(c) whether it is also a fact that the Council held its first meeting in August, 2001 ;

(d) if so, the details thereof; and

(e) the outcome of the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): (a) Yes, Sir.

(b) An Inland Water Transport Development Council under the Chairmanship of Minister of Shipping was set up on 14.5.2001, with the following terms of references:-

- (i) To monitor the Status/Progress of overall development of waterways and improvement in the share of IWT in cargo and passenger involvement.
- (ii) To assess the future, coordinated development of waterways in the country.
- (iii) To review the policy framework and recommend changes/modifications.
- (iv) To examine requirement of funds for IWT development and recommend facilitative steps.
- (v) To recommend measures for steady, development of IWT as an integrated component of multimodal transport.
- (vi) Any other issue relating to development of IWT which is of common, interest for the Centre and the States.

(c) Yes, Sir. the first meeting of Inland Water Development Council was held on 25.8.2001 at New Delhi.

(d) and (e) As regards, details and out come of the meeting, following major recommendations were made by the Council:—

- Setting up of IWT Directorate/Division by each of the State Governments for focused development of IWT Programmes for better coordination among various agencies and for implementing regulations relating to IWT.
- Preparation of status paper by each State on their Inland Waterways, evolving strategy for their development and linkage with National Waterways, where these exist and drawing up a comprehensive plan.
- Declaration of new national waterways as may be feasible with a view to extend the coverage of IWT in the country and to avail of the advantage of such waterways.
- Provision of all necessary facilities in the existing 3 waterways within 10th Plan period *i.e.* dependable fairway, terminals,

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reliable and full time navigation together with fixed and regular cargo service schedule the justification of these projects not to be determine by the rate of return durign the Tenth Plan but by the need for creating necessary infrastructure as developmental activity.

- States to earmark a fixed percentage of their budget for road and tourism sectors for accelerated IWT development.
- States to empower Panchayats to undertake various supporting activities such as desilting construction of approach roads, jetties, watch and ward activities for development and maintenance of the waterways for generation of economic activities and employment.
- The States should also dovetail approved developmental programmes to take care of some of the local requirement of IWT.
- Development of tourism related activities including water crises around and between places of heritage, historical cultural and religious importance.

Releases of Shipment for Gujarat Victims

552. SHRI NANA DESHMUKH: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that the Shipment of \$ 66.5 lakh worth of aid for riot victims of Gujarat sent by Non-Resident Indians of Canada is rotting at the Kandla Port since 25th May, 2002;

(b) if so, the reasons therefor; and

(c) the steps being taken by Government to release the shipment for Gujarat victims?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU.THIRUNAVUKKARASAR): (a) No shipment for aid for Gujarat riot victims has arrived at Kandla Port.

(b) and (c) Do not arise.